

सभापति महोदय : मैं कट मोशन संख्या 1 को सदन के मत के लिए रखता हूँ।

Cut Motion No. 1 was put and negatived

सभापति महोदय : अब मैं कट मोशन संख्या 2, 3, 4, 5, और 6 को सदन के मत के लिए रखता हूँ।

Cut Motions Nos. 2 to 6 were put and negatived

सभापति महोदय : अब मैं अनुदानों को अनुपूरक मांगों को सदन के मत के लिए रखता हूँ। समा कीजिए, मेरे पास हिन्दी रूपान्तर नहीं है।

प्रश्न यह है :

"That the respective Supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March 1977 in respect of the following demands entered in the second column thereof—

Demands Nos. 2, 41, 48, 61, 72, 83, 93, 94 and 96."

The motion was adopted.

17.37 hrs.

APPROPRIATION (NO. 7) BILL,* 1976

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): I beg to move

for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77.

सभापति महोदय : प्रश्न यह है :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77"

The motion was adopted.

SHRIMATI SUSHILA ROHATGI: I introduce† the Bill. I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77, be taken into consideration"

सभापति महोदय : प्रश्न यह है :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77, be taken into consideration."

The motion was adopted.

सभापति महोदय : अब मैं कलाखिज को सदन के मत के लिए रखता हूँ। प्रश्न यह है :

"कि कलाज 2 और 3, सिद्दूलकलाज 1, एनेकिटिंग फार्मूला और टाइल विधेयक का अंग बनें।"

*Published in Gazette of India Extraordinary Part II, section 2, dated 3-11-1976.

†Moved with the recommendation of the President.

The motion was adopted.

Clauses 2 and 3, the Schedule, clause 1, the Enacting Formula and the Title were added to the Bill.

SHRIMATI SUSHILA ROHITAGI:
I beg to move:

"That the Bill be passed."

सभापति महोदय : प्रश्न यह है :
"कि विधेयक को पारित किया जाए।"

The motion was adopted.

Grants in respect of the Budget for the State of Gujarat for the year 1976-77.

Motion moved:

"That the respective Supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of Gujarat to defray the charges that will come in course of payment during the year ending the 31st day of March, 1977, in respect of the heads of Demands entered in the second column thereof against:—

Demands Nos. 3, 9, 12, 16, 26, 28, 30, 35, 39, 49, 55, 57, 58, 60, 63, 65, 73, 74 and 76."

17.40 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GUJARAT), 1976-77

MR. CHAIRMAN: The House will now take up discussion and voting on the Supplementary Demands for

Supplementary Demands for Grants (Gujarat), 1976-77

No. of Demand	Name of Demand	Amount of Demand for Grants submitted to the vote of the House	
		Revenue Rs.	Capital Rs.
3	Elections	21,00,000	..
9	Tax Collection Charges (Finance Department) . .	18,91,000	..
12	Other Expenditure pertaining to Finance Department .	6,15,000	..
16	Other Expenditure pertaining to Legal Department .	1,04,000	..
26	Agriculture	1,000	1,00,00,000
28	Animal Husbandry and Dairy Development . . .	3,09,000	..
30	Forests		26,09,000
35	Education		12,03,000
39	Tribal Area Sub-Plan	1,000	..
49	Industries		6,39,48,000
55	Medical	2,000	..